

	Natural	Synthetic (Tonnes)	Reclaimed	Total
1984-85	217,510	65,400	34,625	317,535
1985-86	237,440	70,035	38,215	345,690
1986-87	257,305	71,785	38,635	367,725

Expenditure on forms in Nationalised Banks

2699. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether as per an official report, the nationalised banks spend an astronomical Rs. 8.00 crores annually on forms alone; and

(b) if so, whether his Ministry propose to conduct a critical review of the very large number of forms used in the banks and take necessary steps aimed at simplification and rationalisation to do away with the redundant forms ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) No, Sir. As per the information readily available, the expenditure incurred by 28 public sector banks on stationery and printing, which included expenditure on various forms used by them amounted to Rs. 74.33 crores for 1985 and Rs. 86 34 crores for 1986.

(b) Banks prescribe specific forms for specific purposes keeping in view their requirements of maintaining proper records of transactions and ensuring adequate supervision and control. These are reviewed periodically with a view to bring about simplifications, rationalisation and modifications so that the forms prescribed continue to meet the requirements in view. No review by Finance Ministry of the forms prescribed by the banks is contemplated.

Restrictions in Stock Market

2700. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether the growing stock market restrictions and the carryover ban have resulted in an explosion of unofficial trading

as speculators have found other avenues of continuing activities; and

(b) if so, Government's reaction to such curbs by the Stock Exchanges leading to boom in unofficial market ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). Trading in specified shares has been subject to a number of restrictions imposed by concerned Stock Exchange authorities from time to time since March, 1987. The Stock Exchange authorities have initiated disciplinary action against violators. So far as unofficial trading is concerned, Stock Exchanges do not have any direct or indirect link. The Dave Committee has made a number of recommendations in regard to the extent of relaxation of controls by Stock Exchanges. These are being implemented. The proposed Securities Board will bring about a rational reordering of the functioning of Stock Exchanges.

Restrictions on Transfer Deeds by Stock Exchange

2701. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether the restriction imposed by some Stock Exchanges on the number of transfer deeds that can be submitted in one trading lot has led to an increased number of odd-lot shares in circulation;

(b) whether this has adversely affected the position of small investors; and

(c) if so, the steps Government propose to take to protect the interests of small investors ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI